## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 137 OF 2017**

Dated: 26<sup>th</sup> November, 2018

In the matter of:

Fortum FinnSurya Energy Private Limited .... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & .... Respondent(s)

Ors.

## **ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>17-12-2018</u>.

Court Master/PPS

tpd/pk